

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 377
TO BE ANSWERED ON 04.02.2020

BHARAT NIRMAN YOJANA

377. DR. RAMAPATI RAM TRIPATHI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of work being done/schemes being run in various States under Bharat Nirman Yojana;
- (b) whether roads have been constructed in Uttar Pradesh under the scheme;
- (c) if so, the details thereof; and
- (d) the details of funds allocated, released and spent for the development of rural roads and construction of houses in rural areas during the last three years and the current year, State and year-wise?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (d): The Ministry of Rural Development is not implementing Bharat Nirman Yojana at present. The first and second phases of Bharat Nirman were in operation from 2005-06 to 2008-09 and 2009-10 to 2013-14 respectively. Funds were released directly by the concerned Ministries to State implementing agencies or State Governments for development of roads, construction of houses and supply of drinking water in rural areas.

Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of Government of India to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network with a population of 500 persons and above in plain areas and 250 persons and above in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu and Kashmir and Uttarakhand), the Desert Areas (as identified in the District Development Programme), the Tribal (Schedule V) areas and Selected Tribal and Backward districts as identified by the Ministry of Home Affairs/NITI Aayog on the basis of census, 2001. In the critical Left Wing Extremism (LWE) affected blocks (as identified by MHA), additional relaxation has been given to connect habitations with population of 100 persons and above. Subsequently, new intervention/verticals for upgradation of rural roads

under PMGSY-II and providing all-weather road connectivity with necessary culverts and cross-drainage structure to 44 districts in Left Wing Extremism Affected Areas, which are critical from security and communication point of view have been included under the ambit of the Scheme.

In Uttar Pradesh under PMGSY, 18,566 road works measuring a length of 58,493.513 km were sanctioned upto 30th January, 2020; out of which 18,439 road works with a road length of 56,314.573 km have been completed upto 30th January, 2020.

Under the PMGSY, details of the funds allocated, released and utilized during the last three years and current year, State-wise including Uttar Pradesh is as per **Annexure-I**.

Under Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), rural households are identified as beneficiaries based on housing deprivation parameters as per Socio-Economic and Caste Census (SECC) 2011 data. Accordingly, all households who are houseless or living in Zero, One or Two room Kuccha house (both wall and roof being Kutcha), subject to exclusion criteria, as per SECC-2011 data, are provided assistance for construction of house under PMAY-G. An assistance of Rs.1.20 lakh in plains and Rs.1.30 lakhs in hilly states, difficult areas and IAP districts is provided to the beneficiaries. Under PMAY-G, details of funds allocated, released and utilized during the last three years and current year, State-wise including to Uttar Pradesh is given as **Annexure-II**.

Annexure-I

STATEMENT IN REPLY TO PART (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 377 TO BE ANSWERED ON 04.02.2020 REGARDING **Bharat Nirman Yojana**

Funds allocated/released and utilized during the last three years and current year under PMGSY (Rs. in Cr.)

S. No.	State (s)	2016-17		2017-18		2018-19		2019-20 upto 29.01.2020	
		Allocated/ Released	Expenditure	Allocated/ Released	Expenditure	Allocated/ Released	Expenditure	Allocated/ Released	Expenditure
1	Andhra Pradesh	197.59	238.68	40.00	136.25	200.00	257.43	243.14	247.16
2	Arunachal Pradesh	205.92	339.59	700.00	384.85	1350.00	1,005.98	324.08	675.72
3	Assam	475.76	309.75	575.58	397.26	2506.58	2,413.64	2,029.92	2187.79
4	Bihar	2958.33	3,315.73	1349.32	1,586.37	60.58	1,874.77	0.00	969.37
5	Chhattisgarh	449.80	432.92	338.96	722.41	664.39	1,512.94	1,114.07	850.34
6	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Gujarat	31.04	52.30	0.00	52.35	0.00	32.72	0.00	11.45
8	Haryana	44.01	69.29	0.00	28.97	0.00	2.28	0.36	0.48
9	Himachal Pradesh	396.61	320.29	360.17	520.82	677.25	690.59	1,032.80	474.89
10	Jammu And Kashmir	755.61	428.30	1400.00	949.36	581.46	1,082.70	342.50	1013.78
11	Jharkhand	819.60	889.94	1087.89	1,257.00	757.33	1,211.46	0.87	900.02
12	Karnataka	331.95	342.88	5.00	50.46	0.56	15.85	0.00	1.08
13	Kerala	179.45	267.43	169.13	206.09	100.77	225.16	41.98	97.19
14	Madhya Pradesh	1979.48	1,653.45	1075.08	1,902.02	913.30	2,533.07	1,119.26	1327.08
15	Maharashtra	606.00	681.47	270.59	407.20	6.75	204.20	0.00	126.62
16	Manipur	412.19	251.68	219.00	264.25	293.63	286.06	263.85	302.55
17	Meghalaya	211.98	179.58	45.68	113.55	196.42	158.99	195.50	153.53
18	Mizoram	93.36	78.24	200.00	72.71	51.32	138.48	576.06	188
19	Nagaland	8.05	21.86	8.80	18.04	149.63	71.66	0.00	63.71
20	Odisha	1925.67	1,907.57	2038.19	2,679.95	2461.50	3,289.38	573.19	1562.44
21	Punjab	275.66	238.11	318.73	334.66	0.00	227.64	0.00	26.71
22	Rajasthan	559.41	792.42	889.89	536.53	0.00	857.63	0.00	262.77
23	Sikkim	138.16	96.59	337.00	205.55	199.40	222.55	4.39	119
24	Tamilnadu	309.58	356.96	591.07	528.54	589.00	880.98	268.39	677.45
25	Telangana	146.03	188.94	99.22	132.66	99.64	321.02	184.21	190.54
26	Tripura	392.27	129.54	135.38	135.92	73.31	129.22	0.98	56.92
27	Uttar Pradesh	1234.87	1,003.29	866.81	1,822.20	253.54	959.98	0.00	237.55
28	Uttarakhand	550.20	450.97	686.31	608.36	988.23	698.43	554.90	594.91
29	West Bengal	819.18	1,055.28	1000.00	1,253.13	1386.44	2,058.28	237.83	1028.8
Total:		16507.75	16,093.05	14807.80	17,307.46	14561.03	23,363.09	9,108.26	14,347.85

ANNEXURE-II

STATEMENT IN REPLY TO PART (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 377 TO BE ANSWERED ON 04.02.2020
REGARDING **Bharat Nirman Yojana**

Financial Progress under Pradhan Mantri Awaas Yojana-Gramin

S. No	State	2016-17		2017-18		2018-19		2019-20	
		Central Release	Utilization	Central Release	Utilization	Central Release	Utilization	Central Release	Utilization
1	ARUNACHAL PRADESH	4285.59	0	1210.97	0	0	0	0	0
2	ASSAM	132197.9	64360.31	166961.67	164213.25	24408.4	116399.33	107468.014	157083.518
3	BIHAR	211442.06	62255.05	60257.06	389526.19	444932.12	586797.49	197965.86	598276.569
4	CHATTISGARH	83815.91	79489.26	285917.47	421901.83	263695.44	388097.81	56254.5	97736.677
	GOA	284.79	353.4	0	36.95	0	63.3	0	63.3
6	GUJARAT	36527.22	10354.16	53264.22	124419.15	68219.85	83360.86	0	61300.4
7	HARYANA	7414.46	8632.26	2153.84	17782.16	2839.56	4626.45	0	5176.23
8	HIMACHAL PRADESH	3253.82	2450.35	5102.88	4029.93	1468.94	3488.44	0	913.64
9	JAMMU AND KASHMIR	8033.01	2.25	4982.11	9571.5	22683.11	18614.3	0	11412.3
10	JHARKHAND	79630.14	42894.06	162629.86	315882.96	173352.48	275969.81	157007.855	289078.11
11	KERALA	10049.44	16620.43	2140.78	13532.09	0	5127.6	0	966.48
12	MADHYA PRADESH	146774.16	198105.06	499255.99	795711.81	425042.65	730916.75	229197.575	363283.441
13	MAHARASHTRA	73566.02	97708.26	110207.77	229724.11	113552.93	204611.51	27181.757	131521.295
14	MANIPUR	5767.41	1347.45	5855.3	7113.65	0	4996.76	371.37	1092.22
15	MEGHALAYA	8078.23	1221.64	4273.76	11647.99	12621.33	10845.34	0	5114.045
16	MIZORAM	2389.25	518.25	644.25	2646.51	2923.83	793.95	0	1730.56
17	NAGALAND	4676.22	0	832.99	16.9	0	3902.6	0	1524.9
18	ORISSA	131452.42	72912.97	312405.9	585156.06	329032.43	458570.23	150010.68	427617.4
19	PUNJAB	7559.1	377.09	1602.06	3475.24	0	12886.85	0	886.056
20	RAJASTHAN	87153.1	73387.62	189566.23	431997.29	234013.32	318661.32	131040	219350.066
21	SIKKIM	1190.61	201.65	15	1058.85	0	576.05	65.033	34.05
22	TAMIL NADU	69059.77	23195.05	84848.58	113191.93	50279.81	141495.62	59533.83	73782.52
23	TRIPURA	13470.45	3482.01	18316.45	25118.73	765.98	9888.51	17157.024	11772.223
24	UTTAR PRADESH	245959.01	133461.05	494806.43	1026867.91	277585.81	477784.95	58428.009	198716.163
25	UTTARAKHAND	7484.09	4996.55	1381.4	8162.31	9598.3	6060.01	0	556.239
26	WEST BENGAL	139363.74	173128.46	455666.02	797223.44	437284.79	776380.99	298800	550064.507
27	ANDAMAN AND NICOBAR	196.37	0	33.07	0	0	0	0	49
28	DADRA & NAGAR HAVELI	245.08	0	330.88	55.2	946.98	906.4	0	1246.4
29	DAMAN & DIU	49.88	0	8.74	10.4	0	5.2	0	0
30	LAKSHADWEEP	70.92	0	70.92	0	0	23.4	0	34.8
31	PUDUCHERRY	0	0	0	0	0	0	0	0
32	ANDHRA PRADESH	21712.78	16706.83	35207.89	26454.13	18605.43	26455.2	0	0
33	KARNATAKA	27863.99	804.18	59304.62	53789.28	18822.48	59746.93	30960	0
34	TELANGANA	14263.33	0	4815.53	0	0	0	0	0
	Total	1585280.27	1088965.65	3024070.64	5580317.75	2932675.97	4728053.96	1521441.5	3210383

Figures of Utilization are reported against the Total Available funds which includes Central Share, State Share, Miscellaneous Receipts and Interest Accrued.